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lay on the Table a copy $(i_n \text{ English} \text{ and Hindi})$ $_0f$ the Twelfth Annual Report and Accounts of the • Central Institute of Plastics Engineering and Tools, Madras, for the year 1979-80 and the Auditors' Report o_n the Accounts together with a Review by Government on the working of Ihe Institute. [Placed in Library. See No. LT-2383/81].

I. Report of the Election Commission of India on Biennial Elections to the Council of States and Legislative Councils, 1977-78—an analysis

II. Certain Corrections to the Delimitation of Parliamentary and Assembly Constituencies order, 1976

III. Companies (acceptance of depo. sits) Amendment Rules, 1981.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): Sir, on behalf of Shri Shiv Shankar I beg to lay on the Table—

I. A cogy_^in English and Hindi) of the Report of the Election Com mission of India on Biennial Elections to the Council o'f States and Legisla tive Councils, 1977-78—An Analysis. [Placed in Library. See No. LT-2385[81.]

II. A copy (in English and Hindi) of the Election Commission of India Notification S.O. No,, 128(E), dated 24th February, 1981, publishing the certain corrections to the Delimita tion of Parliamentary and Assembly Constituencies Order, 1976, under of section 9 of the sub-section (2) Scheduled Scheduled Castes and Tribes Orders (Amendment) Act. 1976 and section 9 of the Representa tion of the People Act, 1950. [Placed in Library. See No. LT-2386/81.]

III. A copy (in English and Hindi) of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs) Notification G.S.R. No. 187(E), dated the'20th March, 1981, publishing the Companies (Acceptance of Deposits) Amendment Rules, 1981, under sub-section (3) of section 642 of the Companies Act, 1956. [Placed in Library. *See* No. LT-2293/81.]

Report and Accounts (1979-80) of the Rehabilitation Industries Corporation Limited, Calcutta and related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI BHAG-I WAT JHA AZAD)-. Sir, I beg to ley o_n the Table—

(1) a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Twenty-first Annual Report and Accounts of the Rehabilitation Industries Corporation Limited, Calcutta, 'for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Revie_w by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the document mentioned at (1) (i) above.

[Placed in Library. See No. LT-2295|8l for (1) and (2)]

Report and AccOunt_s (1979.80) of vhe repatriates Cooperative Finance and Development Bank Limited, Madras and related Papers

SHRI BHAGWAT JHA AZAD: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Annual Report and Accounts of the Repat-! riate_s Co-operative Finance and De.